

Title: Introduction of the Prevention of Insults to National Honour (Amendment) Bill, 1999. (Amendment of Section 3).

15.40 HRS.

PRIVATE MEMBERS BILLS

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971. "

The motion was adopted.

SHRI KIRIT SOMAIYA: I introduce the Bill.
